

(To be published in the gazette of India extraordinary Part-I section -I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 25/2015-20
New Delhi, dated: 27 July, 2018

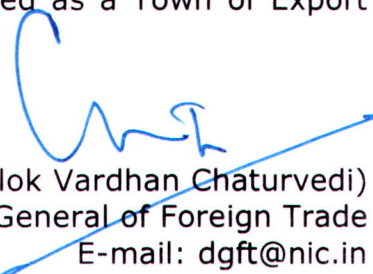
Subject: Amendment in Appendix 1B, Hand Book of Procedure 2015-20.

In exercise of powers conferred under paragraph 1.03 of Foreign Trade Policy 2015-20, the Director General of Foreign Trade hereby makes the following amendment in Appendix 1B notified vide Public Notice No. 01/2015-20 dated 01.04.2015.

2. The following entry is added in Appendix 1B.

S.No.	Town of Export Excellence	State	Product Category
36	Panipat	Haryana	Carpets, Other Textile Floor Coverings and Bed Linen

Effect of Public Notice: Panipat has been notified as a Town of Export Excellence for the mentioned products.


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
E-mail: dgft@nic.in

(Issued from 01/94/180/006/AM16/PC-1)